

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.317
CP-192/ND/2021

IN THE MATTER OF:

Hamlin Trust

Vs.

Rattanindia Finance Pvt Ltd.

.... **APPLICANT/PETITIONER**

.... **RESPONDENT**

SECTION

U/s 271-273

Order delivered on 24.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Tanmaya Mehta along with Adv. Divansh, Adv. Vijay K Singh, Adv. Daizy Chawla and Adv. Jatin Kapoor

For the Respondent : Adv. Kanishk Khullar for R-15, Adv. Apoorv Aggarwal, Adv. Vaibhav for R-6, Adv. Abhishek kumar Jaiswal for R-16, 17, Adv. Manav Goyal for R-7

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.01.2023.


(Court Officer)
Court-III